

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP 893/252/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 02.05.2018

NAME OF THE PARTIES: Sarvottam Holding and Estate Developers Pvt Ltd.  
Vs  
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252

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ORDER

34. CP 893/252/2018

None present. List this matter on 7.6.2018.

Sd/-

**RAVIKUMAR DURAISAMY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)